

12.47 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER FORWARD CONTRACTS  
(REGULATION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): On behalf of Shri F. A. Ahmed, I beg to lay on the Table :

- (1) A copy of Notification No. S. O. 1089 (Hindi and English versions) published in Gazette of India dated the 16th March, 1970, issued under Section 17 of the Forward Contracts (Regulation) Act, 1952.
- (2) A copy of Notification No. S. O. 1090 (Hindi and English versions) published in Gazette of India dated the 16th March, 1970, issued under Section 18 of the Forward Contracts (Regulation) Act, 1952.

[Placed in Library. See No. LT—3245/70.]

CONCLUSIONS AND RECOMMENDATIONS OF  
NATIONAL COMMISSION ON LABOUR

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy of the Hindi version of the Main Conclusions and Recommendations of the National Commission on Labour, 1969. [Placed in Library. See No. LT—3246/70.]

REPORTS OF TUNGABHADRA STEEL PRODUCTS LTD., 1968-69 AND BHARAT HEAVY PLATE AND VESSELS LTD., 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the

working of the Tungabhadra Steel Products Limited for the year 1968-69.

- (ii) Annual Report of the Tungabhadra Steel Products Limited for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1968-69.

- (ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3247/70.]

REPORT ON MID-TERM GENERAL ELECTIONS,  
1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM): I beg to lay on the Table a copy of the Report on the Mid-term General Elections in India, 1968-69. Volume I (General). [Placed in Library. See No. LT—3248/70.]

REPORT OF DEVELOPMENT COUNCIL FOR  
LEATHER AND LEATHER GOODS INDUSTRIES,  
1968-69

SHRI BHANU PRAKASH SINGH: I beg to lay on the Table a copy of the Annual Report of the Development Council for Leather and Leather Goods Industries for the year 1968-69, under sub-section (4) of Section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT—3249/70.]